Annexure–7																
Name of the corporate debtor: Pratibha Krushi Prakriya Limited						Date of commencement of Liquidation: 02/02/2023					List of creditors as on: 09/07/2025					
						List of opera	tional credit	ors (Governm	ent dues)							
															(Amount in Rs)	
SI.	Details of 0	Claimant		claim received			Details of claim admitted				Amount of	Amount of any	Amount of	Amount of claim		
No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC, if applicable	contingent claim	mutual dues, that may be set- off	claim not admitted	under verification		
1	Deputy Commissioner of State Tax	Government of India	15-02-2023	₹ 58,13,15,890.00		GST Dues	NA	NA	No	NA	NA	NA	NA	58,13,15,890	Under Verification	
2	ESIC	Government of India	28-02-2023	₹ 5,60,820.00		ESIC Dues	NA	NA	No	NA	NA	NA	NA	5,60,820	Under Verification	
3	Ministry of Food Processing Industries	Government of India	14-09-2020	₹ 2,35,02,793.31	₹ 2,35,02,793.31	Subsidy Grant	NA	NA	No	NA	NA	NA	NA	NA	Admitted	
4	Gram Panchayat Kodoli	Government of India	10-12-2020	₹ 8,83,622.00	₹ 8,83,622.00	Property Tax	NA	NA	No	NA	NA	NA	NA	NA	Admitted	
5	Income Tax Department	Government of India	12-01-2021	₹ 8,12,71,020.00	₹ 8,12,71,020.00	Income Tax Dues	NA	NA	No	NA	NA	NA	NA	NA	Admitted	
	TOTAL			₹ 68,75,34,145.31	₹ 10,56,57,435.31									58,18,76,710.00		